

Date: 03-12-2019

To,  
The National Green Tribunal,  
Principal Bench,  
New Delhi.

Respected Sir,

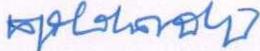
Sub: Action taken report in respect of Hon'ble Green Tribunal, Principal bench New Delhi pertaining to Papnash Lake in Bidar in OA No. 371/2019 Dt: 20-9-2019.

Ref: 1) This office letter to KSPCB vide No. DUDC/CR-/2019 Dt: 05-10-2019.  
2) Visit to the site by Expert technical committee members on 03-12-2019 as constituted by KSPCB.

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With reference to the above cited subject, it is submitted that in pursuance of the Hon'ble Green Tribunal, Principal Bench, New Delhi directions in OA No. 371/2019 Dt: 20-9-2019 with respect to Papnash Lake in Bidar, the district administration requested KSPCB, Karnataka to constitute expert technical team to suggest steps to be taken to divert the sewage water entering into the Papnash Lake of Bidar vide reference (1). The same was already mailed earlier for your kind reference. Accordingly, the KSPCB Karnataka has constituted expert technical committee to visit the site and the committee has visited the site on 03-12-2019 and submitted site inspection report wherein the committee has proposed a study by a series of analysis over a 4 week period of the current sewage flow and also proposed to conduct a similar study of the lake water itself. Samples collected from various points of the lake and requested 8 weeks time for submission of proposed action plan with the detailed execution plan to the KSPCB for further action. The expert technical committee site inspection report was communicated to this office by KSPCB vide letter No. 1204 Dt: 03-12-2019. The KSPCB letter along with expert technical committee site inspection report are enclosed for kind perusal. The same is submitted for kind consideration and further order.

Yours faithfully,

  
Deputy Commissioner,  
Bidar District Bidar

Copy to:

- 1) The Personal Secretary to the Chief Secretary, Government of Karnataka, Vidhan Soudha, Bangalore, to bring to the kind knowledge of Chief Secretary.
- 2) The Principal Secretary to the Govt. Revenue Dept. M.S. Building, Bangalore for kind information.
- 3) The Principal Secretary, Urban Development Department, Vikas Soudha, Bangalore for kind information.
- 4) The Regional Commissioner, Kalburgi Division, Kalburgi for kind information.

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ:  
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ  
ಮಂಡಳಿ, ಪ್ಲಾಟ್ ನಂ. 42 (ಬಿ2)  
ನೌಬಾದ ಕೈಗಾರಿಕ ಪ್ರದೇಶ ಬೀದರ್- 585402  
ದೂರವಾಣಿ ಸಂಖ್ಯೆ: 08482-232322



Regional Office:

Karnataka State Pollution control  
Board, Plot No. 42 (B2) Naubad Indl  
Area, Bidar-585402.

Phone No. 08482-232322

NO:KSPCB/RO(BDR)/NGT/2019-20/ 1204

DATE: 3/12/2019

To,  
The Member Secretary  
Karnataka State Pollution Control Board  
No.49, "Parisara Bhavan"  
Church Street, Bengaluru-560 001

"Kind attention: Smt. Viji Karthikeyan, SEO, WMC"

Sir,

Sub: Forwarding the site inspection report of Expert Technical Committee constituted by the Board vide order dtd.21.11.2019 and 30.11.2019 to suggest the District Administration for diversion of sewage water entering into the Papnash Lake, Bidar to comply with the Hon'ble National Green Tribunal(NGT), Principal Bench, New Delhi in OA No.371/2019 dtd.20.09.2019-reg.

Ref: Site inspection by the expert committee members on 3.12.2019.

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With reference to the above, it is to be submitted that the Board had constituted Expert Technical Committee constituted by the Board vide order dtd.21.11.2019 and 30.11.2019 to suggest the District Administration for diversion of sewage water entering into the Papnash Lake, Bidar to comply with the Hon'ble National Green Tribunal(NGT), Principal Bench, New Delhi directions in OA No.371/2019 dtd.20.09.2019. The said expert technical Committee has inspected the site on 3.12.2019 and submitted its site inspection report. The committee has proposed a study by a series of analysis over a four week period of the current sewage flow and also proposed to conduct a similar study of the lake water itself, samples collected from various points of the lake and hence, requested 8 weeks time for submission of proposed action plan with the detailed execution plan to the KSPCB for further action. The expert technical Committee site inspection report is enclosed for your kind perusal, same may be submitted to Hon'ble NGT before the next hearing of this case i.e. Before 6.12.2019.

Yours faithfully

Encl: as above

-Sd/-

Environmental Officer  
KSPCB, Bidar

Copy submitted to:

1. Deputy Commissioner, Bidar for kind information and further needful.
2. Commissioner, City Municipal Council, Bidar for necessary action.

Environmental Officer  
KSPCB, Bidar

## EXPERT TECHNICAL COMMITTEE SITE INSPECTION REPORT

Karnataka State Pollution Control Board had constituted an Expert Technical Committee vide order dtd.21.11.2019 and 30.11.2019 to suggest the District Administration for diversion of sewage water entering into the Papanash Lake, Bidar to comply with the Hon'ble National Green Tribunal(NGT), Principal Bench, New Delhi in OA No.371/2019 dtd.20.09.2019 comprising the following expert members,

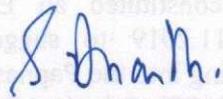
1. Dr. Ananth S Kodavasal, Expert in STP design & Construction, Bangaluru
2. Dr. Shashikant R Mise, Professor, Civil Engineering Department, HKES PDA Engineering College, Kalaburagi.
3. Executive Engineer, KUWS & DB, Bidar.

In pursuant to the above orders of Karnataka State Pollution Control Board, we the above Expert Technical Committee members undersigned have inspected the spot and surroundings of the Papanash Lake, Bidar and have decided the following course of action to comply with the directions of Hon'ble National Green Tribunal(NGT) and to devise a suitable and appropriate solution to the existing problem;

1. It has been physically observed and also confirmed from the CMC, Bidar Officials that the vast majority of the households in the Shivanagar residential area have septic tank. Hence, the bulk of the sewage flow observed consists of septic tank over flow and therefore, may be considered as weak sewage with low levels of pollution.
2. This is proposed to be further validated by a series of analysis over a four week period of the current sewage flow.
3. It is also proposed to conduct a similar study of the lake water itself, samples collected from various points of the lake.
4. It is proposed to implement the earlier proposal of diverting the weak sewage flow away from the lake and into irrigation lands downstream.
5. The length of the proposed diversion channel is approximately 600mtrs and the width is approximately 1.2m to 1.5m. This will result in shallow depth of flow of sewage estimated to be a maximum of 1MLD under full load conditions.
6. This will result in constant and substantial surface renewal during the flow which will result in high levels of natural re- aeration in the flow. This in turn will help to achieve substantial natural treatment of the already weak sewage.
7. The resultant treatment at the end of the channel will be further studied and if it doesn't meet the stipulated standards for discharge into surface waters, tertiary treatment will be implemented consisting of pressure sand filter and activated sand filters.

The above proposed action plan, it is believed will meet and meets the quality standards prescribed by the Hon'ble NGT and resolve the subject issue with sufficient scientific and technical data. It may be pointed out that the above proposal is an interim solution to quickly overcome the present situation until such time the proposed UGD and STP becomes operational.

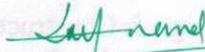
The time frame for the above proposed action plan is 8 weeks at the end of which the detailed execution plan will be submitted to the KSPCB for further action.



(Dr. Ananth S Kodavasal)



( Dr. Shashikant R Mise)



(Anand L N)

Executive Engineer  
KUWS & DB, Bidar

Date: 03.12.2019

Place: Bidar